

सं० A-32/1/2024-Admn.I (LA)
भारत सरकार /Government of India
विधि एवं न्याय मंत्रालय
Ministry of Law & Justice
विधि कार्य विभाग
Department of Legal Affairs

Shastri Bhawan, New Delhi
Dated the 26th September, 2024

OFFICE ORDER No. 206/2024

Consequent upon the acceptance of the recommendation made by the DPC by the Competent Authority, Shri Amit Kumar Mishra, currently working as Assistant Legal Adviser (ALA) on *ad-hoc* basis, is hereby promoted to the post of ALA on regular basis [Grade-IV of the Legal Adviser cadre of Indian Legal Service] in the Level 11 of Pay Matrix in the Department of Legal Affairs, Ministry of Law & Justice with effect from the date of assumption of charge.

2. The above promotion is subject to further orders that may be passed by the Hon'ble Supreme Court in Jarnail Singh & Ors. batch of cases in Civil Appeal No.629 of 2022 arising out of SLP(C) No. 30621 of 2011.

V. S. Chauhan
26/09/24

(V.S. Chauhan)
Under Secretary to the Govt. of India
Tel. 2338 3634

Copy to:

*Recd
Amit*

- Shri Amit Kumar Mishra, ALA on ad-hoc basis, it is requested to exercise the option for pay fixation under the provision of FR 22 (1) (a) (1) either from the date of promotion or from the date of the next increment in a lower grade within one month from the issue of this Notification submitted to Admin IV (Legal Affairs) for necessary action;
2. Smt. Deepa R. Krishnan, Under Secretary, Union Public Service Commission with reference to letter no.1/4(10)/2024-PD-4 dated 20.09.2024.
 3. PS to Hon'ble MoS (I/C) L&J/PSO to the Law Secretary/ PPSs to Addl. Secretaries/PPSs to JS & LA/CCA.
 4. In-charge, Branch Secretariats (Bengaluru/Chennai/Kolkata/ Mumbai).
 5. In-charge, CAS/Lit.(HC)/Lit.(LC).
 6. The Pay & Accounts Officer, Department of Legal Affairs, M/o Law and Justice, New Delhi.
 7. Cash Section / Admn. II/ Admn. III/ Admn. IV Section/ Hindi Unit.
 8. e-office portal.